To,
As per List enclosed

Subject: Second Meeting of Central Advisory Committee of FSSAI on 22nd October at 10.30 A.M. – reg.

Sir/Madam

Kindly refer to the meeting notice of even no. dated 16th August, 2010 regarding the above mentioned subject. In this regard, the undersigned is directed to enclose herewith the agenda and programme schedule for second meeting of Central Advisory Committee scheduled to be held on 22nd October, 2010 at 10:30 A.M. The venue of the meeting will be intimated shortly.

You are requested to kindly make it convenient to attend the meeting. A line in confirmation to your participation to undersigned or Shri Adesh Mohan (Phone: 011-23237433, E-mail: adeshmohan@fssai.gov.in) will be highly appreciated.

Please check FSSAI’s website (www.fssai.gov.in) for any change in the date or agenda due to unavoidable reasons and also for the venue of the meeting. For any further information/clarification regarding transport, ticketing, hotel accommodation, venue of the meeting, please feel free to contact Shri R.K. Saxena, Deputy Director (GA), Ph:011- 23220990, E-mail: rksaxena@fssai.gov.in.

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(Sumita Mukherjee)
Director
Tele-fax: 011-23237442
Fax: 011-23220994
E-mail: smukherjee@fssai.gov.in

Encl: As above
Opening remarks by CEO, FSSAI

**Agenda Item 1**
Confirmation on minutes of last minutes of CAC meeting and taking note of Action Taken Report

**Agenda Item 2**
Key Initiatives of the Food Authority - Presentation
- Food Safety Management System
- Regulations on Functional Foods, Dietary Supplements
- FSSAI’s Authorized Officers to ensure safety of Imported Food
- R&D Scheme to promote research activities oriented toward food safety
- Regulations on (i) Trans Fatty Acids (TFA) (ii) Energy drinks
- Centers of Excellence to support FSSAI’s Programme

**Agenda Item 3**
RFD (2010-11) and inter-se priorities in the items - Presentation
- Objectives of RFD
- Key activities
- Intre-se priorities of the items /activities

**Agenda Item 4**
Enforcement Structure in States/UTs for Implementation of FSS Act - Presentation
- Proposed enforcement structure by FSSAI
- Action taken by States/UTs

**Agenda Item 5**
IT-enabled Licensing System: Tool for smooth implementation - Presentation

**Agenda Item 6**
Training Policy, Capacity Building and HR Development Programmes - Presentation
- Draft training policy
✓ Orientation Programme, Training of Trainers (ToT) conducted
✓ Status on implementation of 2<sup>nd</sup> level training by States as follow up to ToT
✓ Developing training modules for regulatory staff, food handlers, housewives, school children
✓ Periodicity and Duration of mandatory training indicated in regulations
✓ Review of course for Food Analysts and conducting examination

**Agenda Item 7**

**Upgradation and strengthening of Food Laboratories Infrastructure in country- Presentation**

✓ Gap Analysis study for laboratories
✓ Summary of reports
✓ Standard on Interim criteria for food laboratories
✓ Framework for bringing State food laboratories to Interim criteria
✓ Action required from the States/UTs

**Agenda Item 8**

**Awareness Generation Programme and Communication Strategy- Presentation**

✓ Draft Communication strategy
✓ What FSSAI plan to do in awareness generation?
✓ Expectations from the States
✓ Idea of involving ASHA workers in the cause of Food Safety
✓ Kalyani Initiative

**Agenda Item 9**

**Information Pending from States/UTs**

✓ Annual Report on the working of PFA Act and Rules in the States
✓ Notification of Food Poisoning under section 15 of PFA Act
✓ Information related to pending Parliament Assurances and Questions

- **Summing up and Action Points emerged from the meeting**

Note: Each agenda item will have a brief presentation from FSSAI followed by open discussion. States/UTs are welcome to come out with brief report/presentation relevant to the agenda item if required during the discussion.
**Programme Schedule for 2\textsuperscript{nd} Meeting of CAC**

### Session- I

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<th>Time</th>
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<td>Opening Remarks by CEO, FSSAI</td>
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<td>10.40-10.45</td>
<td>Agenda Item 1</td>
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<td>10.45-11.05</td>
<td>Presentations on Agenda Item 2 and 3</td>
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<td>12.05-12.20</td>
<td>Presentations on Agenda Item 4 and 5</td>
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**13.15-14.00**  **Lunch Break**

### Session-II

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<td>Status Report &amp; Discussion on Agenda Item 9</td>
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<td>16.15-16.30</td>
<td>Summing up and Action points from meeting</td>
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<td>16.30</td>
<td>Vote of thanks</td>
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